


FIR No. 53/09
State Vs. Dasveer Kr.
PS Nihal Vihar
14.07.2020

Present: None for the State.

Ld. Counsel for the accused persons did not turn up in video-conferencing (Cisco Webex "Meeting ID No. 919211305") despite have been intimated by Whatsapp E-Court notice.

Issue fresh Whatsapp E-Court notice to Sh. K C Dobrial and Sh. Rohit Nagpal, Ld. Counsel for the accused persons for NDOH i.e. on 17.07.2020 at 12.00 noon


(Pankaj Arora)
MM-03(West)/THC/Delhi
14.07.2020

CC No. 13405/18
PS. Nihal Vihar
Sh. Rishi Kaushik
Vs.
Rajesh

14.07.2020
(At 12:00 noon)

Present: Ld. Counsel Sh. Rakesh Nautiyal for the complainant did not turn up in the Video conference (meeting ID No. 919211305) despite having been intimated by Ahlmad Sh. Ravi Khatri in his mobile phone no. 9718566756. Accordingly, put up for purpose fixed on 15.09.2020 .



(PANKAJ ARORA)
M.M-03 (West), THC, Delhi